

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

STARRED QUESTION NO. 420

ANSWERED ON - 20/03/2026

ASSISTANCE TO INDIANS STRANDED IN RUSSIA

***420. SHRI AMRA RAM**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)whether it is a fact that Indians who recently visited Russia could not return and were stranded there, if so, the reasons therefor;

(b)the number of complaints received by the Government in this regard;

(c)the number of such persons brought back with the assistance of the Government;

(d)the number of such visitors yet to return including the details of the action being taken by the Government in this regard; and

(e) the details of the action taken so far by the Government on the representations submitted by the families of such stranded persons?

ANSWER

THE MINISTER FOR EXTERNAL AFFAIRS

(DR. SUBRAHMANYAM JAISHANKAR)

(a to e) A statement is laid on the table of the House.

**Statement referred to in reply to part (a) to (e) of the Lok Sabha
Starred Question No. 420 for reply on 20/03/2026 regarding
Assistance to Indians Stranded in Russia**

(a) to (e) As per information available, there is one case of a distressed Indian national seeking assistance and repatriation from Russia, in connection with the evolving situation in the West Asia and Gulf region. Our Mission is working with Russian authorities to know the whereabouts and to extend all possible assistance.

Other than this case, there are no known instances of Indian nationals who recently visited Russia, were stranded, and could not return.

Indian Embassy in Russia receives intimation from Russian authorities or affected families about Indian citizens' detention on grounds of visa violation or administrative offences. In such cases, Indian Embassy in Russia liaises with the Russian immigration authorities to facilitate their early return to India, and extends assistance, including through facilitation of travel documents, whenever required.
